

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)

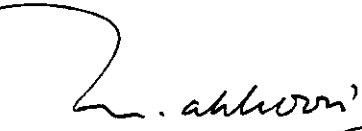
ORDER

No. 568

Dated: 03-08-2016

In the interest of administration, Shri Mohammad Hanief Wani, P.A-Cum-Senior Scale Stenographer in the Court of 4th Additional District & Sessions Judge, Srinagar and Shri Ghulam Rasool Mir, P.A-Cum-Senior Scale Stenographer, Principal District & Sessions Court, Kargil are directed to swap their place of postings.

(By Order)


03.8.2016
(Mohammad Yousuf Akhooon)
Principal Secretary to
Hon'ble the Chief Justice

No. 482-88/Psy

Dated: 03-08-16


Copy to the:-



1. Registrar General, High Court of J&K, Srinagar.
2. Registrar Vigilance, High Court of J&K, Srinagar.
3. Principal District & Sessions Judge, Srinagar.
..... for information.

4. Principal District & Sessions Judge, Kargil.
5. 4th Additional District & Sessions Judge, Srinagar.
for information and necessary action.

✓ 6. Incharge NIC High Court wing, Srinagar for uploading in High Court web site.

7. Office file.


03/8/2016
(G. M. Parray)
Joint Registrar


03/8/16

03/8/16

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